

what is happening. How reckless the police are becoming!

MR. SPEAKER: I will take note of it if it comes to my notice.

SHRI CHANDRAJIT YADAV:
I am giving a copy of the letter to you.

(Interruptions)

श्री मनी राम बागड़ी (हिंसार): अध्यक्ष जी, यह बात सही है कि आपके पास आएगा, तब आप उस पर एक्शन लेंगे। लेकिन अगर कोई मंत्री आपसे शिकायत करे या कोई मंत्री की तरफ से माननीय सदन का कोई सदस्य कहें तो आपको यह बात बड़ी सख्ती से कहनी चाहिए कि कोई कर्मचारी ऐसा काम नहीं करेगा. . . (व्यवधान). . . अध्यक्ष महोदय, यह कोई मामूली बात नहीं है. . . (व्यवधान). . . अगर वह मंत्री का अपमान करेगा तो देश में तानाशाही आयेगी, यह नहीं हो सकता है। यह उसका पाजीपन है. . . .

SHRI TARIQ ANWAR (Katihar):
I have a humble submission to make. Day before yesterday, when I was in Baghat, people came to me and reported how the Lok Dal people, in the name of Satyagraha, go there and, if they are not arrested, trouble the people.

MR. SPEAKER: Shri C. M. Stephen.

12.03 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF
MINISTRY OF COMMUNICATION FOR
1980-81 AND DEMANDS FOR GRANTS OF
THE INDIAN POSTS AND TELEGRAPHS
DEPARTMENT FOR 1980-81

THE MINISTER OF COMMUNI-
CATIONS (SHRI C. M. STEPHEN):
I beg to lay on the Table:

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Communications for 1980-81. [Placed in Library. See No. LT-1127/80].

(2) A copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1980-81. [Placed in Library. See No. LT-1128/80].

REVIEW ON AND ANNUAL REPORT
ALONG WITH AUDITED ACCOUNTS OF
PETROFILS CO-OPERATIVE LTD., NEW
DELHI, FOR 1978-79 AND A STATEMENT
FOR DELAY.

THE MINISTER OF PETROLEUM,
CHEMICALS AND FERTILIZERS
(SHRI VEERENDRA PATIL): I beg
to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Petrofils Co-operative Limited, New Delhi, for the 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Petrofils Co-operative Limited, New Delhi, for the year 1978-79.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1129/80].

12.04 hrs.

RE: QUESTIONS OF PRIVILEGE

श्री मनीराम बागड़ी : यह बात दरोगा नहीं कर सकेगा, अगर दरोगा करेगा तो यह बद-
शत नहीं किया जाएगा, (व्यवधान)
. . . . ऐसा नहीं हो सकता है. . . .
. . . (व्यवधान) . . .

अध्यक्ष महोदय : आप आपस में क्यों बात करते हैं . . . यह हाउस करेगा, इसे न आप कर सकते हैं, न वह कर सकते हैं . . . आप हमसे बात करिए ।

SHRI NIREN GHOSH (Dum Dum): I gave notice of a privilege motion against Shri Jaimul Basal. What has happened to it?

MR. SPEAKER: We have asked for facts. (*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur): According to your direction, my privilege motion was under consideration. Just now I have received an explanation. Virtually, indirectly the Health Secretary has admitted that there was a discussion on the basis of . . .

MR. SPEAKER. There can be a discussion: discussions cannot be ruled out.

PROF. MADHU DANDAVATE: There was not merely a discussion, but there is an indication that . . .

MR. SPEAKER: No, no discussion here; it is not allowed.

PROF. MADHU DANDAVATE: What is your decision? Yesterday you said that the privilege issue is under consideration.

MR. SPEAKER: It does not constitute a privilege issue that is my decision.

श्री रामबिलास पासवान (हाजीपुर): अध्यक्ष महोदय, मैं एक मिनट का समय चाहता हूँ । आपने सबकी बातें सुनी हैं ।

अध्यक्ष महोदय : आप क्या सुनाना चाहते हैं ।

श्री रामबिलास पासवान : अध्यक्ष जी, मेरी एक बात सुन लीजिये । मैंने स्वामी इन्द्रवेश जी के विषय में जो प्रिविलेज मोशन दिया था, उस का जवाब आप के दफ्तर के थू मेरे पास आया है । उस में उन्होंने एडमिट किया है, लेकिन अथॉरिटीज की तरफ से कुछ भी नहीं दिया गया है । आप उस

को मंगा कर पढ़ लीजिये, एग्जामिन कर लीजिए, सत्याग्रहियों साथ इसी तरह डेली हो रहा है ।

MR. SPEAKER: Mr. Shiv Shankar. Papers to be laid on the Table.

PAPERS LAID ON THE TABLE—
Contd.

(A COPY OF THE COST ACCOUNTING RECORDS (SULPHURIC ACID) RULES, 1980.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table a copy of the Cost Accounting Records (Sulphuric Acid) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 395(E) in Gazette of India dated the 5th July, 1980, under subsection (3) of section 642 of the Companies Act, 1956. [*Placed in Library. See No. LT-1130/80*].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF TOURISM AND CIVIL AVIATION FOR 1980-81.

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Tourism and Civil Aviation for 1980-81. [*Placed in Library. See No. LT-1131/80*].

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF CIVIL SUPPLIES FOR 1980-81.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES (SHRI Z. R. ANSARI): On behalf of Shri V. C. Shukla, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Civil Supplies for 1980-81. [*Placed in Library. See No. LT-1132/80*].